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B.N. Jena -Vrs- UOI

Orders/Directions Sl.No.2
O.A. No.680/11

Order dated 10th January, 2014.

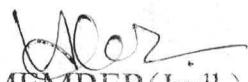
CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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At the mention hour by bringing our attention to the Memo dated 08.01.2014 at Flag-A Sri K.C. Kanungo, Ld. Counsel for the applicant submitted that the applicant does not want to prosecute this matter and accordingly prays to withdraw this O.A. In view of the Memo filed by the applicant along with the submission made by Sri Kanungo, Ld. Counsel for the applicant the O.A. is allowed to be withdrawn and disposed of. Sri S. Barik, Ld. Addl. CGSC appearing for the Respondents is present.

MEMBER(Admin.)


MEMBER(Admn.)

K.B.